

Annexure – 8

Name of the corporate debtor: Kuvam Konstruktion Private Limited; Date of commencement of Liquidation: 29.11.2023; List of creditors as on 06.08.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share					
1	Ashwani Kumar	21.12.2023	18,35,564.00	17,85,564.00	Unsecured	-	-	-	20.18%	-	-	50,000.00	-	-
2	Om Metals	19.12.2023	6,67,154.00	6,67,154.00	Unsecured	-	-	-	7.54%	-	-	-	-	-
3	Pee Aar Scaffolders	-	19,56,284.00	19,49,458.24	Unsecured	-	-	-	22.03%	-	-	6,825.76	-	-
4	Bombay Interior Decorators	-	6,63,109.00	6,50,071.00	Unsecured	-	-	-	7.35%	-	-	13,038.00	-	-
5	Shiva Bricks Co.	-	5,39,030.00	94,076.00	Unsecured	-	-	-	1.06%	-	-	4,44,954.00	-	-
6	Modern Tiles and Concerte Pavers	-	6,42,041.00	4,75,586.00	Unsecured	-	-	-	5.37%	-	-	1,66,455.00	-	-
7	Bansal Italian & Marble House	-	13,25,046.00	6,98,416.00	Unsecured	-	-	-	7.89%	-	-	6,26,630.00	-	-
8	Rajiv Bawa	18.12.2023	55,77,107.00	1,00,000.00	Unsecured	-	-	Yes	0.00%	-	-	54,77,107.00		Related Party
9	Libra Associates	18.12.2023	6,29,45,020.00	1,57,397.00	Unsecured	-	-	Yes	0.00%	-	-	6,27,87,623.00		Related Party
10	Kuvam Konsortium	-	12,62,216.25	9,76,989.00	Unsecured	-	-	Yes	0.00%	-	-	2,85,227.25	-	Related Party
11	Neha Gupta	-	12,65,750.90	6,86,000.00	Unsecured	-	-	Yes	0.00%	-	-	5,79,750.90	-	Related Party
Total			7,86,78,322.15	82,40,711.24		-	-	-	71.43%	-	-	7,04,37,610.91	-	-

The List of Creditors has been revised in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016, as amended by the Insolvency and Bankruptcy Code (Amendment) Act, 2026. Consequent upon the revival of the Committee of Creditors, the composition of the Committee and the voting shares have been updated based on the claims admitted and verified by the Liquidator as on the date of this list.

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